

ITEM NO.38

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2484/2014

SHANKAR LAL @SHANKAR

Appellant(s)

VERSUS

STATE(NCT OF DELHI)

Respondent(s)

(IA No. 121566/2024 - GRANT OF BAIL)

Date : 28-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE ARAVIND KUMAR
(VACATION BENCH)

For Appellant(s)

Mohd. Saleem, Adv.
Mohd. Khurshid, Adv.
Mr. Kamal Kant, Adv.
Mr. Nasir, Adv.
Mr. Shubham Saleem, Adv.
Mr. Arbind Kumar, Adv.
Mr. Varinder Kumar Sharma, AOR

For Respondent(s)

Mr. Mukesh Kumar Maroria, AOR (NP)

UPON hearing the counsel the Court made the following
O R D E R

1. Despite repeated calls and pass overs, none appears for the respondent.
2. List this matter tomorrow, i.e. 29.05.2024.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR